

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/282/ (IB)/2017

NAME OF THE PETITIONER(S) : KOTAK MAHINDRA BANK LTD

NAME OF THE RESPONDENT(S) : FIRST CHOICE FOREX & SERVICES PVT LTD

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

①. ABDUL RAHMAN

Counsel for Petitioners

Sally

ORDER

Counsel for petitioner present. No representation on behalf of the respondent. The Registry is directed to send notice to the respondents afresh. Counsel for petitioner is also directed to cause private notice on the respondents alongwith a copy of the petition and the notice and file proof of sending and effecting service of notice by way of an affidavit by the next date of hearing. Put up on 21.07.2017 at 2.30 P.M.

Ch. Md. Sharief Tariq
(Ch. Md. Sharief Tariq)
Member (Judicial)

K. Anantha Padmanabha Swamy
(K. Anantha Padmanabha Swamy)
Member (Judicial)